

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(1) C.P.103/397-398/(MB)/NCLT/2014  
MA No. 32/2017

CORAM:

Present :SHRI M. K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON 18.06.2018

NAME OF THE PARTIES: Welspun Projects Ltd  
V/s  
Bul MSK Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 397-398.

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**ORDER**

1. The Learned Representative of the Petitioner is present.
2. By Order of the Bench matter is adjourned to **30.08.2018**.

SD/-

**M. K. SHRAWAT**  
**Member (Judicial)**

**18.06.2018.**  
Gajanan/aah